

ANNEXURE-6

MATIZ METALS PRIVATE LIMITED

List of Creditors under clause (ca) of regulation 13(2) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016.

Category: List of Operational creditors (Employees); Date of Commencement of CIRP: September 30, 2022; List of Creditors as on October 21, 2022

Sl.No	Name of authorised representative, if any	Details of claim received		Details of claim admitted				Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Name of claim	Whether related party?	% of voting share in CoC, if applicable				
1											

(Amount in ₹)

